

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

Appeal No. 88/252/ND/18

CORAM:

**PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
29.01.2018**

**NAME OF THE COMPANY: Westwing Home & Living Pvt. Ltd. Vs. ROC
Delhi**

SECTION OF THE COMPANIES ACT: 252

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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For the Petitioner (s): None

For the Respondent (s): None

ORDER

Notice to the ROC returnable on 13th February, 2018.

Sd-

**(Deepa Krishan)
Member (T)**

Sd-

**(Ina Malhotra)
Member (J)**